## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 61 TO BE ANSWERED ON FEBRUARY 02, 2023

#### SMART CITY ADVISORY FORUM

## NO. 61. SHRI POCHA BRAHMANANDA REDDY: SHRI MADDILA GURUMOORTHY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of meetings convened by the Smart City Advisory Forum, especially in the State of Andhra Pradesh;
- (b) whether the Government has taken any steps to ensure regular meetings of the Smart City Advisory Forum and if so, the details thereof; and
- (c) whether the Government has taken steps to ensure proper representation of different stakeholders including local representatives in such forums and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): Government of India launched the Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities have been selected through 4 rounds of competition from January 2016 to June 2018. The implementation of SCM at the City level is done by a Special Purpose Vehicle (SPV) created for the purpose.

As per SCM Guidelines, a Smart City Advisory Forum (SCAF) is to be established at the City-level SPV to advise and enable collaboration among various stakeholders. It consists of Member(s) of Parliament, Member(s) of Legislative Assembly/Council, District Collector, Mayor, representatives from civil society organizations, local youth, technical experts, and other stakeholders. All 100 Smart Cities, including Smart Cities in Andhra Pradesh, have established its SCAFs.

As on January 27, 2023, more than 735 SCAF meetings have been convened by the 100 Smart Cities, out of which 19 meetings have been convened by the Smart cities in Andhra Pradesh.

All the State Governments/Union Territories (UTs) and the Chief Executive Officers (CEOs) of the respective Smart Cities have been advised, from time to time, through letters as well as through meetings and conferences, to convene regular meetings of SCAF and remain in touch with local elected representatives, especially Hon'ble Members of Parliament to apprise them about the progress of implementation of Smart City projects. The conduct of SCAF meetings is an integral part of the real-time city ranking system as part of the Geospatial Management Information System (GMIS) used by the Mission.

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